Division of Jammu and Kashmir

808. SHRI VIJAY SINGH YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are considering for division of the State of Jammu and Kashmir on the demand of various religious Organisations like Vishwa Hindu Parishad and Rashtriya Swayam Sevak Sangh;
- (b) if so, whether it is likely to pose threat perception to the national security; and
 - (c) if so, details of steps to be taken by Governmet in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENIVIDYASAGAR RAO): (a) No proposal for division of the State of Jammu and Kashmir is under consideration of the Government.

(b) and (c) Question do not arise.

Mukherjee Commission on Netaji's disappearance

- 809. SHRI KARNENDU BH ATTACH AR J EE: will the Minister of HOME AFFAIRS be pleased to state:
- (a) the date on which Government set up the Mukherjee commission to conduct inquiry into the disappearance of Netaji Subhas Chandra Bose;
- (b) the deadline within which the Commission was required to submit its report;
- (c) whether the deadline is over and if so, whether the tenure of the Commission has been extended;
- (d) the present status of the Commission's work and by when it is expected to its repo/t; and
- (e) whether some fresh clues in the matter as mentioned in the 'Asian Age' of 11 th June, 2002 have been referred to the Commission for consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The Commission

LOriginal notice of the question was received in Hindi.